THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL <u>NEW DELHI</u>

Company Appeal (AT) (Insolvency) No.384/2018 (F.No.11/07/2018/ NCLAT/UR/600)

In the matter of:

Apogee Manufacturing Pvt. Ltd. Appellant

Versus

Hari Kishan Sharma & Ors.

.... Respondents

Appearance: Mr. Hiresh Choudhary, Advocate for the Appellant.

20.07.2018

Heard the learned counsel appearing for the Appellant. He prays for time for removing the defect No.2 as pointed out by the Office.

Put up again on 23.07.2018 before the Registrar Court.

(Abni Ranjan Kumar Sinha) Registrar

Dictated and corrected by me.

(Abni Ranjan Kumar Sinha) Registrar